

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 324 of 2013 & IA No. 423 of 2013

Dated : 07th January, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Shree Renuka Sugars Ltd.

.... Appellant(s)

Versus

Hubli Electricity Supply Co. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy Ranganadhan,
Mr. Shubhanshu Padhi and Mr. Kush
Chaturvedi

Counsel for the Respondent (s) : Mr. Anand K. Ganesan for Resp.No.1

ORDER

Post the appeal for hearing on **04th February, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**